

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1169
TO BE ANSWERED ON THE 11TH FEBRUARY, 2025

DIGITAL IDENTITIES TO FARMERS

1169. SHRI PRADYUT BORDOLOI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the number of digital identities that have been issued to farmers State-wise including North Eastern Region (NER) during the current financial year and the target set for the same;
- (b) the details of the number of districts covered under the Digital Crop Nationwide Survey, State-wise including the NER along with the targets set for the same;
- (c) the steps taken/being taken by the Government to update old and inaccurate land records including the share of cadastral maps that have been digitised;
- (d) whether the Government has formulated a separate data policy for the agriculture and if so, the details and the salient features thereof and if not, the reasons therefor; and
- (e) whether the features of the Agri Stack have been extended to tenant farmers, farm labourers and sharecroppers, if so, the details thereof and if not, the reason therefor?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री(SHRI RAMNATH THAKUR)

(a): As on 07.02.2024, a total of 2,05,59,196 farmer IDs have been created. A target has been set for creation of 11 Crore Farmer IDs by 2026-27 including digital identity of the farmers of all the North eastern states.

(b): Digital Crop survey has been conducted in 461 Districts in Kharif 2024 against the target of 400 Districts. The Details are given at Annexure.

(c) to (e): State Registry, a component of AgriStack, is built in a federated architecture. Thus, the ownership of the data is with the respective States. The federated system has been built considering the privacy aspects as per Digital Personal Data Protection (DPDP) Act, 2023. At present, the Farmer Database will cover all the land holders' farmers, including women farmers, across the nation. Farmers Registry application has the provision to onboard the tenant and lessee farmers. State can decide to include such farmers in the Farmers Registry as per the State policy. The land records for incorporating the inheritance and land transactions are updated by the respective State Governments.

Annexure

Sr. No.	State Name	Total Districts covered under DCS	Total Plots surveyed
1.	Uttar Pradesh	75	5,37,13,000
2.	Gujarat	33	82,26,090
3.	Bihar	20	17,35,146
4.	Tamil Nadu	38	1,73,48,823
5.	Odisha	30	2,55,72,394
6.	Telangana	32	4,43,225
7.	Assam	29	26,24,942
8.	Maharashtra	34	11,17,068
9.	Madhya Pradesh	55	4,68,41,871
10.	Andhra Pradesh	26	1,06,60,474
11.	Rajasthan	50	19,50,466
12.	Kerala	03	8,72,655
13.	Chhattisgarh	19	24,16,408
14.	Punjab	06	44,649
15.	Karnataka	31	66,87,960
